

**Government of Jammu and Kashmir**  
**Housing & Urban Development Department**  
**Civil Secretariat, Jammu.**

**Notification**

Jammu, the 1<sup>st</sup> September, 2021

**S.O. 305** .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh. Syed Ibrahim Shah S/O Syed Ahmad Shah R/O Magam, Member (Ward No.11) of Municipal Committee, Magam to have been declared as elected President of the Municipal Committee, Magam for the remainder period.

**By order of the Government of Jammu and Kashmir.**

Sd/-  
**(Dheeraj Gupta)IAS**  
Principal Secretary to Government,  
Housing & Urban Development Department

No: HUD-LSG0ULBK/40/2021(C. No. 11168)

Dated: 01 .09.2021

**Copy to the:-**

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Chief Electoral Officer, J&K.
3. Commissioner/ Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Kashmir.
5. Commissioner/ Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Deputy Commissioner, Budgam.
7. Special Secretary to Chief Secretary.
8. Director, Urban Local Bodies, Kashmir.
9. General Manager, Ranbir Government Press Srinagar, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Sh. Syed Ibrahim Shah S/O Syed Ahmad Shah R/O Magam, Member Ward No.11.
12. Executive Officer, Municipal Committee, Magam.
13. Master file/ Stock file/ Website.

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01.09.21  
**(Thannaji Bhat)**  
Under Secretary to Government  
01/09/21